Central Administrative Tribunal Principal Bench: New Delhi



CP 278/97 in OA 1591/95

New Delhi, this the 19th day of November, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J) Hon'ble Shri N.Sahu, Member (A)

- 1. Subhash Chand s/o Tek Chand,
- 2. Om Prakash s/o Sh. Dharam Singh
- Avinashi Lal s/o Mani Ram r/o Railway Colony, Rohtak (Haryana) .Petitioners

(By Advocate: Shri Yogesh Sharma)

Vs.

Shri K.K. Chaudhary, Divisional Railway Manager, Northern Railway, Delhi Division, Near New Delhi Railway Station, New Delhi.

.. Respondent

(By Advocate: Shri R.L. Dhawan)

O R D E R (ORAL)

Dr. Jose P. Verghese, Vice-Chairman (J)--

Counsel for the petitioners says that the reply affidavit does indicate that our orders dated 3.10.1996 have been fully complied with. In the circumstances, these contempt of courts proceedings are dropped and notices discharged.

(N.Sahu) Member (A)

(Dr. Jose P. Verghese) Vice-Chairman (J)

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